

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/CAA/41 & 42/2017
NAME OF THE TRANSFEROR : CADENSWORTH INDIA LIMITED
NAME OF THE TRANSFERRE : REDINGTON INDIA PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① PAWAN SHABACH
FOR HARISHANWAR MANI

Counsel for
Petitioner



ORDER

Counsel for petitioner present. He submitted that the reports of Regional Director and Official Liquidator have not been received. Therefore, the matter is posted for final arguments. **Put up on 13.07.2017 at 10.30 A.M.**

S. vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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